NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 223/16	TP 83/17	For hearing	433(e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaontime Express Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
14.	SWETA GHATAK (78931 54545)	KRYSTAL INTEGRATI	ED Swela Ghalak
		CRETITIONER)	

ORDER

Counsel for Petitioner is present. She is again directed to file information obtained from Indian Postal Website about service of notice on Corporate Debtor. List it on 27/11/2017.

Member (T)

Member (J)